	Annexure S													
Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited; Date of commencement of liquidation: 18.04.2023 and apppointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on: 03.11.2025														
List of operational creditors (Government Dues)														
S No	Department	Government	Identification No	ration No Details of claims received			Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attatchment pending disposal	Whether lien / attatchment removed? (Yes /No) % share in total amour of claims admitted	it				1
1	Employee State Insurance Corp. (Employee contribution)		15	16-05-2023	56,69,177	56,69,177								
2	Employee State Insurance Corp. (Employer Contribution)		15A	16-05-2023	1,70,07,532	1,70,07,532	Form C	Nil, As per Information available till date	NO 0.1	-	-		-	
3	Employee Provident Fund office		16	Note 1	4,91,48,112	4,91,48,112	Form C	Nil, As per Information available till date	. NO 0.5	-	-			
4	Saurabh Srivastava Income Tax Officer, ward -3 (1), Hyderabad		17	30-08-23	8,21,360	0		Nil, As per Information available	NO	8,21,360.00		-		
5	Income tax officer (TDS), TDS		17A		6,95,160	6,95,160		Nil, As per Information available	NO 0.0	1		-		
6	Assistant Commissioner (ST), Ramgopalpet, Ranigunj-2 Circle		17C		2,13,06,369			Nil, As per Information available						
	Sub Total				9,46,47,710	9,38,26,350			0.90	8,21,360			-	

Note 1: Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation regulations.